

DIVISION BENCH
COURT - II

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/330(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JANUARY, 2023, 02:00 P.M

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS SUNGLOW AGROTECH LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Counsel/ Authorised Representative appeared through physically/Video Conference:

Mr. Ajay Chaubey, Adv.]For RoC/petitioner

Ms. Hema Mukherjee, Adv.]

Ms. Sreejoyee Bose, Adv.] For the Respondent No.3

ORDER

1. Ld.Counsel on both sides present.
2. Notice has been served as per tracking report. Ld. Counsel for the petitioner also served notice and copy of the petition to the Respondent within two weeks. Respondent no.3 is also directed to file reply affidavit within two weeks thereafter.
3. List this matter on **07/03/2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**